

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 786
ANSWERED ON 08.12.2023

SEMI SPEED RAIL PROJECT IN KARNATAKA

786 DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government acknowledges the necessity of a Semi Speed Rail Project for the State of Karnataka;
- (b) if so, whether Government has identified any High Speed Rail Project in Karnataka and considered various funding options to finance the Project; and
- (c) whether Government has received any project proposal from the State Government for the Semi Speed Rail Project and if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 786 BY DR. DHARMASTHALA VEERENDRA HEGGADE ANSWERED IN RAJYA SABHA ON 08.12.2023 REGARDING SEMI SPEED RAIL PROJECT IN KARNATAKA

(a): Railway infrastructure projects are sanctioned and taken up Zonal Railway-wise and not State-wise as the Indian Railways' projects may span across various State boundaries. Railway projects are taken up on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments, Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds. Moreover, a survey for New Rail Corridor between Chennai to Bengaluru (with speed potential upto 220 Kmph) has been sanctioned.

(b): At present, Mumbai-Ahmedabad High Speed Rail (MAHSR) Project is under execution with the financial and technical assistance from Government of Japan. Further, Ministry of Railways has undertaken the work of preparing Detailed Project Report (DPR) for Chennai-Bengaluru-Mysuru High Speed Rail corridor passing through the State of Karnataka. DPR shall inter alia cover all necessary aspects including final location survey (FLS), cost estimates, Implementation model/options and financing options, etc.

(c): No proposal for Semi High Speed Rail Project has been received from State Government of Karnataka.
